| Sl. No. Pre-revised |   | w.e.f. 12.11.2015  |
|---------------------|---|--|
| (ii)                | Between 48 hours and 6 hours<br>before the scheduled departure of<br>the train cancellation charge was<br>25% of the fare subject to minimum<br>charge as per (i) above.                      | Between 48 hours and 12 hours before the scheduled departure of the train cancellation charge is 25% of the fare subject to minimum charge as per (i) above. |
| (iii)               | Between 6 hours before the scheduled departure of the train and upto 2 hours after the actual departure of the train, cancellation charge was 50% subject to minimum charge as per (i) above. | Between 12 hours and 4 hours before<br>the scheduled departure of the train<br>cancellation charge is 50% subject to<br>minimum charge as per (i) above.     |
| (iv)                | No refund after the above time limit was permissible.   | No refund after the above time limit is permissible.   |

(c) Cancellation of tickets involves equal manpower/requirements at server/ software end as a booking involves, hence requires equal efforts in terms of input into the process. Hence the charges go towards those inputs which are extremely nominal when compared to other bookings *viz* flight, other modes of transportation, hospitality industry etc. where a large amount is deducted as processing fee. Unlike other businesses/ trade practices, Railway only charges nominal processing fee.

## Merger of railway manufacturing units and workshops to form new public sector unit

3143. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has proposed to bundle its manufacturing units and workshops into a new public sector unit;
  - (b) if so, the details thereof and the reasons for the same;
- (c) whether Government held any talks with all stakeholders before arriving at this decision;
  - (d) if so, the details thereof including opposing views; and
  - (e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Government has envisaged preparation of an action plan for corporatization of the Rolling Stock Production Units. Existing Production Units are expected to become part of this structure in a phased manner. This is expected to be attended with the following benefits:

- State-of-the-art technology and modernisation.
- (ii) Managerial autonomy.
- Superior operational efficiency due to better management practices. (iii)
- (iv) Export capability.
- (v) Increase MSME business.
- (vi) Employment generation.
- (vii) Better benefits to employees.
- (viii) Making India an international hub for rolling stock manufacturing.
- (ix) Attract investments.
- (c) to (e) Consultation with all relevant stakeholders including representatives of workers is an integral part of the process.

## Quality of food served in the trains

†3144. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

- whether Government has received some complaints regarding poor quality of food being served in trains;
- (b) whether it is a fact that there is no mechanism in place to test the quality of food being served in most of the trains;
- (c) if so, whether Government would conduct, periodic test of quality of food being served to the passengers, so that quality food is made available to the passengers; and
  - (d) if not, the reasons therefor?

<sup>†</sup>Original notice of the question was received in Hindi.